

#### Implementation of NETCOF scheme

2511. SHRI SYED AZEEZ PASHA: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government has launched Non-conventional Energy Technology Commercialization Fund (NETCOF) Scheme;

(b) if so, the details, alongwith the objectives thereof;

(c) the number of non-conventional energy technologies financed and successfully commercialized under the scheme during the last three years; and

(d) the total amount sanctioned and spent under the scheme during the said period?

THE MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH): (a) and (b) The Non-conventional Energy Technology Commercialization Fund (NETCOF), was created by the Ministry during 2000-2001, with an objective to support commercialization of indigenous or imported technologies through equity, loan, etc. or a suitable mix of these.

(c) and (d) No proposal was received under the scheme and the scheme was discontinued during 2004-05.

#### Oil and gas reserves explored by ONGC

2512. SHRI AMIR ALAM KHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the oil/gas reserves explored by Oil and Natural Gas Corporation during the last three years;

(b) the details of oil/gas reserves explored by the private sector companies during the said period;

(c) whether a biased attitude is being adopted in exploration of oil /gas reserves, in order to benefit the private sector at the cost of public sector companies;

(d) if so, whether Government has conducted any inquiry in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) In place oil and gas reserves explored by Oil and Natural Gas Corporation Limited (ONGC) in last three years *i.e.* from 2006-07 to 2008-09 are 636.54 million metric tonne oil equivalent (MMTOE).

(b) In place oil and gas reserves explored by Private/JV companies in last three years *i.e.* from 2006-07 to 2008-09 are 222.60 million metric tonne oil equivalent (MMTOE).

(c) Government of India awards exploration blocks on international competitive bid basis to national oil companies *viz.*, ONGC and OIL, as well as to private and foreign companies through a

---

Original notice of the question was received in Hindi.

transparent bidding process, wherein companies have the option to bid for exploration blocks as per their assessment of prospectivity, and all companies compete on basis of equal terms and conditions.

(d) and (e) Does not arise in view of reply given in part (c).

#### **Sub standard quality of CRMB**

2513. SHRI SANJAY RAUT: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government has received complaints that the Crumb Rubber Modified Bitumen (CRMB), being supplied by Indian Oil Corporation Limited (IOCL) from its refineries in Mathura, Panipat, Koyoli and Haldia, is of sub-standard quality, not conforming to the Bureau of Indian Standard (BIS) specifications, and even without IOCL test report of CRMB;

(b) if so, the Government's response thereto; and

(c) what precautions IOCL is taking to ensure that quality of CRMB dispatched is as per BIS specifications and test report is given alongwith every dispatch?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) No, Madam.

(b) Not applicable in view of (a) above.

(c) To ensure the quality of CRMB, IOCL is taking due precautions by way of testing CRMB in the IOCL laboratory as per BIS specifications before release. The test report is given on demand to customers.

#### **Adulteration of motor fuels with kerosene**

2514. SHRI B.K. HARI PRASAD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether more than 6.5 million BPL families depend on kerosene for their cooking and lighting needs;

(b) whether the oil marketing companies use markers on kerosene supplied by PDS to BPL families, to prevent adulteration of motor fuels with low priced kerosene;

(c) whether it is a fact that such markers are blended with kerosene and cause fumes which are toxic and carcinogenic; and

(d) if so, whether the markers are tested for human safety and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) Allocation of Public Distribution System (PDS) Kerosene is made by the Ministry of Petroleum and Natural Gas to different States/Union Territories (UTs) on a quarterly basis for distribution under PDS for cooking and illumination only. Further distribution within the States/UTs